

Annexure – 7													
Name of the corporate debtor: Primezone Developers Private Limited : Date of commencement of CIRP: 05.06.2026 ; List of creditors as on: 21.09.2026													
List of operational creditors (Government dues)													
S.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if					
1	INCOME TAX DEPARTMENT	Central Government	18.06.2026	439,343,055.00	439,343,055.00								
2	Director Town and country Planing (DTCP), Chandigarh	State Government	12.08.2026	722,058,000.00							722,058,000.00		
	Total			1,161,401,055.00	439,343,055.00						722,058,000.00		